

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **19.09.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 456/2025 For Condone Delay IA No. 1302/2025 For Stay IA No. 1303/2025	S. Hari Karthik Liquidator- Jeypore Sugar Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	
2.	Comp App (AT) (CH) (Ins) No. 459/2025 For Exemption IA No. 1307/2025	African Banking Corporation Tanzania Ltd Vs Progressive Constructions Ltd	Mr.Rohan Rajasekaran	Mr. Mohit Reddy For Caveator

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025 (With defects)	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator- Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	
4.	Comp App (AT) (CH) (Ins) No. 458/2025 For Exemption IA No. 1305/2025 For Condone Delay IA No. 1306/2025 (With defects)	Commercial Taxes Department Government of Rajasthan through Commercial Tax Officer Vs Shivadutt Bannange Liquidator of Falcon Tyres Ltd. & Anr.	Mr. Vidhan Vyas	

For Orders

(Request for adjournment in Item No. 5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
6.	Comp App (AT) (CH) No. 20/2025 For Direction IA No. 259/2025	Dr. M.A.M. Ramaswamy Chettiar of Chettinad Charitable Trust Vs Chettinad Coal Washeries Pvt. Ltd & Anr.	Ms. S Indumathi Ravi	
7.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd. & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
8.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
9.	IA No. 1036/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Orissa Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
10.	IA No. 1020/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Orissa Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd. & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2

11.	IA No. 1100/2025 For Condone Delay in Comp App (AT) (CH) (Ins) No. 367/2025 To dispense with IA No. 1098/2025 For Stay IA No. 1099/2025	Uday Kumar Sahu & Anr Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	
12.	IA No. 1101/2025 For Condone Delay in Comp App (AT) (CH) (Ins) No. 368/2025	Uday Kumar Sahu & Anr Vs Birendra Kumar Aggarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	TA (AT) No. 211/2021 (Comp App (AT) (Ins) No. 1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	Mr. Ramaswamy Meyyappan R1 R5 R6
14.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt Ltd & 3 Ors. Vs Suhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Joshi	
15.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
16.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
17.	Comp App (AT) (CH) No. 109/2023	Gundapuneni Ranga Rao & 6 Ors. Vs Vijayasri Polymers Pvt Ltd & 15 Ors	Mr. K Rajendran	Mr. S Vikas Reddy R2

18.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
19.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/202	Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
20.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
21.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
22.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9
23.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli - R9

24.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
25.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
26.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
27.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
28.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
29.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch.V.N. Raghurama Gupta, Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors.	Dr. SV Rama Krishna	Mr. VVSN Raju- R2
30.	Comp App (AT) (CH) (Ins) No. 413/2024 For Stay IA No. 1130/2024 For Exemption IA No. 1131/2024	M.R Ranjit Karthikeyan Suspended Director of Attukal Devi Institute of Medical Sciences Ltd Vs Ayyappan Nair Raghavan Pillai & Anr.	Ms. Arthi Fernandes	Mr. Bijoy P Pulipra- R1
31.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4

32.	Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Advanced Sciences Pvt Ltd & 10 Ors WITH	Mr. VV Sivakumar	Mr. Edward James R2- R4 Mr. Pranav Gopalakrishnan R5 Mr. Ramasubramaniam Raja- R6 R7 R8 Mr. VV Sivakumar R9- R11
33.	Comp App (AT) (CH) No. 69/2025 For Stay IA No. 705/2025	Dandu Chakradhar & 2 Ors Vs Escientia Advanced Sciences Pvt Ltd & 8 Ors.	Mr. Rama Subramaniam Raja	Mr. Edward James R2-R4
34.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025	Sri Amman Metal Works, rep by its partner,P Karuppasamy Vs Dindigul Steel Rolling Mills Pvt Ltd	Mr. S Anand	Mr. G Vairava Subramaniam
35.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar
36.	Comp App (AT) (CH) (Ins) No. 276/2025 For Stay IA No. 780/2025 To Adv. Hg. IA No. 1289/2025	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt Ltd	Mr. V Adhivarahan	Mr. B Dhanaraj
37.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan	
38.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
40.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors	Ms. Rema Smrithi VK	Mr. Aditya Verma R1

41.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi R10
42.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors. WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. S Elambharathi R11
43.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms.Johnsy Greta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Mr. Kingsly Solomon JR8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
44.	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
45.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. K. Subbu Ranga Bharathi- R11
46.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana

47.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
48.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
50.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
51.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
52.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
53.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
54.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
55.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
56.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
57.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2

58.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2
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INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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